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Government of India
Ministry of Finance
(Department of Revenue)

New Delhi the 8th August, 1995

NOTIFICATION

S.O. (E)-, In exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government on the recommendations of the National Committee, hereby approves the institutions specified in column (2) of the Table below and specifies the eligible projects or schemes and the estimated cost thereof as mentioned in column (3) of the Table below and also specifies in the column (4) of the said Table, the maximum amount of such cost which may be allowed as deduction under said section 35AC.

TABLE

	ial Name of the Institution ber	Project or Scheme and estimated cost thereof	Maximum amount of cost to be allowed as deduction under section 35AC
(1)	(2)	(3)	(4)
	Falasan Vividh Vikas and Kelvani Mandal, At. & P.O. Falasan, Taluk - Idar, District Sabarkantha, Gujarat.	Construction of High School building at Village Falasan, Taluk Idar, District Sabarkantha, Gujarat.	Rs. 10. 19 lakhs.
	Sri Ramakrishna Sevashram, "Radha Lakshmi Nivas", K.R. Extension, Pavagada, Tumkur, Karnataka-561202.	Construction, establishment and running of 30 bed Swami Vivekananda Integrated Rural Centre for elimination of leprosy and T.B. at Pavaguda Taluk, Tumkur, Karnataka.	Rs.142.00 lakhs
1	Janaseva Foundation, 699, Pulachi Wadi, Deccan Gymkhana, Pune-411004, Maharashtra.	Construction of 150 bed old age home at Village Ranawadi, Taluka Velhi, District Pune, Maharashtra.	Rs.77.75 lakhs.

(4) (3)(2) (1)Rs.27.86 lakhs. (a) Sports Coaching Foundation The Sports Coaching capital nature project; Foundation, 203, Crescent (b) Sports Coaching Foundation Towers, Masab Tank, revenue nature project; Hyderabad-500028. at Masab Tank, Hyderabad, Andhra Pradesh. Construction/expansion of Gram Rs.722.50 lakhs 5. Lok Niketan. Vidyapeeth, 6 Higher Secondary Ratanpur, Taluka Palanpur, Schools, 9 hostels, 10 reside-District Banaskantha, ntial accommodations for Gujarat-385001. teachers, guest houses, agricu-Iture development, animal husbandary and health care at Ratanpur, Taluka Palanpur, District Banaskantha, Gujarat. Rs.9.63 lakhs. Leprosy Eradication and Mother 6. Shantha Jeeva Jyothi, and Child Health Programme at 348, Jalakande Swarapura, Bangalore, Karnataka. (Behind KSRTC Quarters), Shanthinagar, Bangalore-560030, Karnataka. Construction, furnishing and Rs.87.28 lakhs. 7. Indian Council for Child running of child care workers Welfare, Tamilnadu, (Balasevika) Training Centre 5-111, Main Road West, at Madras. Shenoy Nagar, Madras-600030. The Poona Blind Men's Asso-Rs.668.70 lakhs 8. The Poona Blind Men's Association, 82, Rasta Peth, ciation 50 bed eye hospital at Mohammedwadi, Off Hadapsar, Pune-411011, Maharashtra. Taluk Haveli, District Pune, Maharashtra. Rs.0.70 lakhs. Development of play ground at Palsa Pally Unnayan Samity, Village Palsa, P.O. Gorora, at Mouza-Palsa, JL-No.65, Plot No. 104, 106, 107 at (C-4258), Via - Nabagram,

Murshidabad, West Bengal.

Murshidabad, West Bengal-84. 2. This notification shall remain in force for a period of one year in relation to assessment year 1996-97 in respect of project mentioned at serial number 9 and for a period of three years in relation to assessment years 1996-97, 1997-98 and 1998-99 in respect of projects mentioned at serial numbers 1, 2, 3, 4, 5, 6, 7 and 8.

(V.K. Sehgal)

Deputy Secretary to the Government of India

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